

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 97 OF 2017 &
IA NO. 158 OF 2017**

Dated: 11th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Mangalore Minerals Pvt. Ltd. ...Applicant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Applicant(s) : Ms. Maulishree Gupta

Counsel for the Respondent(s) : Mr. Sumit Kishore for R.1

Mr. S.K. Pandey for R-3

ORDER

Learned counsel for the respondents seek three weeks more time to file reply. Time to file reply is extended up to 04.09.2017.

List the matter on **15.09.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**